

Policy for promotion on basis of Seniority in Class I and II Posts in I. S. I.

4826. SHRI BANWARI LAL: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether the Indian Standards Institution has been following Government of India orders contained in Department of Personnel and Administrative Reform O.M. No. 27/2/71-Est. (SCT) dated 27th November, 1972 and O.M. No. 36021/7/75-Est. (SCT) dated 25th July, 1976 regarding promotion on the basis of seniority in Class I and II posts;

(b) if so, how many persons have been promoted so far since 1976 onward in the categories of Director, Deputy Director, Assistant Secretary, Section Officer and STA (D); and

(c) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHR BRAJA MOHAN MOHANTY):

(a) Yes, Sir. The Department of Personnel and Administrative Reforms O.M. No. 27/2/71-East. (SCT) dated November 27, 1972, is being followed in respect of promotion to Grade II posts from Grade III posts. In addition, No. 36021/7/75/Est. (SCT) dated 25 February, 1976 in relation to the aforesaid O.M. is also being followed. Promotions to and within Grade I and promotions to 2/3 posts within Grade II posts, where applicable, are by selection on the basis of merit with due regard to seniority. Promotion to 1/3rd of the posts in Grade II in the categories of Section Officer Reporter, Senior Technical Assistant (Drawing)/Laboratory/Editing are on the basis of merit through Limited Departmental Competitive Examinations. The O.M. dated 27 November, 1972 is not applicable to these posts.

(b) and (c). In all, 110 persons have been promoted to the posts of

Director, Deputy Director and Assistant Secretary since 1976. But as per rules and procedures for recruitment and promotion, the posts of Director, Deputy Director, Assistant Secretary and 2/3rd of the posts of Senior Technical Assistant (Drawing) are to be filled by selection on the basis of merit and as such do not attract the provisions of the O.M. dated 27 November, 1972. No person to the post of Senior Technical Assistant (Drawing) has been appointed/promoted since 5 June, 1973. However, one post of Senior Technical Assistant (Drawing) has been reserved for an SC candidate to be filled through Limited Departmental Competitive Examination.

Minimum Qualifications for L. D. C. in I. S. I.

4827. SHRI BANWARI LAL: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) what are the minimum educational qualifications for the post of Lower Division Clerk in Indian Standards Institution with regard to candidates of;

- (i) General Category;
- (ii) SC/ST Community; and
- (iii) Physically Handicapped;

(b) whether there is any relaxation for SC/ST physically handicapped candidates in minimum educational qualifications; and

(c) if not, why not?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY): (a) to (c). The minimum educational qualifications for the post of Lower Division Clerk in the Indian Standards Institution are as under:-

Matric or Higher Secondary with 1st Division or Intermediate with IInd Division or B.A. No relaxation in respect of educational qualifications has been considered necessary in the case of SC/ST and

physically handicapped candidates as candidates belonging to these categories with the prescribed minimum educational qualifications are available. However, suitable relaxation is made in favour of SC/ST and physically handicapped candidates in qualifying marks, in objective and typewriting tests as well as in interview.

Reservation of SC/ST posts in I.S.I

4828. SHRI BANWARI LAL: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether the Indian Standards Institution has formulated any scheme for Reservation of posts for SC/ST candidates;

(b) if so, what are its salient features;

(c) whether the scheme is in accordance with the orders issued by Ministry of Home Affairs and Department of Personnel and Administrative Reforms from time to time; and

(d) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY):

(a) Yes, Sir.

(b) Reservation for Scheduled Castes and Scheduled Tribes candidates has been provided for in Direct Recruitment Rules. There is similar reservation for promotion. The maximum age limit for appointment of Scheduled Castes and Scheduled Tribes candidate is five years higher than the general age limit. For direct recruitment, either by examination or otherwise, there is provision for relaxation of standards in favour of SC/ST candidates.

(c) Yes, Sir.

(d) Does not arise.

Selection Board/Departmental Promotion Committee in I. S. I.

4829. SHRI BANWARI LAL: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether there exists any Selection Board/Departmental Promotion Committee in Indian Standards Institution;

(b) if so, how many such Selection Board/Departmental Promotion Committee exist at present for selection of Grade I, II and III posts;

(c) whether representation has been given by any SC/ST Officer on these Selection Board/Departmental Promotion Committee to look after the interests of these communities as per Government of India orders; and

(d) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES

(SHRI BRAJA MOHAN MOHANTY):

(a) and (b). Yes, Sir, There are Seventeen (17) Selection Boards/Departmental Promotion Committees in the Indian Standards Institution, as per details below:—

(i) ISI Headquarter Office, Delhi Four (4).

(ii) ISI Regional and Branch Office, Thirteen (13).

(c) and (d). Scheduled Castes/Scheduled Tribes officers wherever available, have been given representation on these Selection Boards/Departmental Promotion Committee to look after the interest of these communities as per Government of India's orders.

Report of National Flood Commission

4830. SHRI K. MALLANNA: Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that a National Flood Commission which was appointed by Government has submitted